Annexure – 6
Name of the corporate debtor: Amarparkash Rice Exports Private Limited; Date of commencement of CIRP: 26/04/2022; List of creditors as on: 14/02/2023

List of operational creditors (Employees)

(Amount in₹)

| Sl. No. | Name of authorised | Name of | Identification No. | Details of claim received | | Details of claim admitted | | | | Amount of | | Amount of claim under | Amount of claim not | Remarks, if |
|------------|--------------------|------------|--------------------|---------------------------|---------|---------------------------|--------|---------|------------------|-----------|-------------|-----------------------|---------------------|-------------|
| 110. | | | | | | | | | | _ | - | | | any |
| | representative, | emplo | | Date of | | Amount of | Nature | | % of voting | claim | dues, that | verification | admitted | |
| | if any | yee | | receipt | claimed | claim | of | related | share in CoC, if | | may be set- | | | |
| | | | | | | admitted | claim | party? | applicable | | off | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | NIL | | | | | | |
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